GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4669
ANSWERED ON:18.12.2009
RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA
Alagiri Shri S. ;Kurup Shri N.Peethambara;Mandal Shri Mangani Lal

Will the Minister of POWER be pleased to state:

- (a) the details of various agencies involved in the implementation of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), Statewise:
- (b) whether the electrification work under the scheme is not satisfactory;
- (c) if so, the details thereof;
- (d) whether any detailed project report from the implementing agency in Kerala is pending for approval of Rural Electrification Corporation Limited; and
- (e) if so, the time by which it is likely to be approved?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a): The State-wise details of implementing agencies involved in the implementation of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) is at Annex.
- (b) & (c): Under the scheme, 67080 un-electrified villages and 82.83 lakh BPL households have been electrified upto 30.11.2009. The electrification works under the schemes are generally satisfactory. Further, a three tier quality monitoring system has been introduced under XI Plan to monitor the quality and proper supervision of implementation of projects at various levels viz. implementing agency level, Rural Electrification Corporation level and finally at Ministry level. However, the progress of RGGVY projects has been affected due to following reasons:
- i. Delay in forest clearance for the land proposals required for execution of the Projects in some States.
- ii. Delays in land acquisition for 33/11 KV sub-stations by States.
- iii. Limited number of good agencies available for execution of turnkey contracts.
- iv. Delays in issuance of road permit and way bills by some States.
- v. Very poor upstream rural electricity infrastructure in some States.
- vi. Delay in finalization of BPL lists by some States.
- vii. Delay in taking decision to waive state and local taxes on line materials by some States.
- viii. Difficult terrain in some States.
- ix. Law & order problem including Maoist Violence in some of the districts.
- (d) & (e): 14 projects were submitted by Kerala under RGGVY and of which 1 project has been sanctioned under X Plan. Remaining 13 projects are identified and will be considered as and when funds are made available.